

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M.

Name of the Company Under Section		Stewarts and Lloyds of India Ltd.  10 IBC		
1.	SIDHAR	THA SIHARMA MA BASU, AD	S Cosport Deth	25/03/mr
Mor	s Marjo.	Shuteria, Advo	cate Bright Construit	in 25/7/1

## ORDER

Ld. Counsels for the corporate debtor and the Ld. Counsel for the operational creditor are present.

IRP has filed Progress Report on 15/07/2017 wherein it is mentioned that CoC by majority vote in excess of 75%, has approved the name of Shri Sandip Kumar Gupta, IRP to act Resolution Professional.

In view of the decision at the meeting of CoC Shri Sandip Kumar Gupta is appointed as Resolution Professional.

List the matter on 16/08/2017 for further order.

(Vijai Pratap Singh)

Member (J)